

Counsel for the Respondent(s) : Mr. Vishal Gupta
Mr. Kumar Mihir for R-1

Mr. Aditya Grover for R-2

Mr. Sakesh Kumar
Mr. Charu Singhal for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **22.11.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/tpd